

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:312  
ANSWERED ON:24.03.2005  
USE OF PETROL BLENDED WITH ETHANOL  
Rao Shri Sambasiva Rayapati

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Ministry has set up a task force to work out a road map towards facilitating the use of petrol blended with ethanol in vehicles;
- (b) if so, whether the said Task Force has submitted its report;
- (c) if so, the recommendations made by the Task Force;
- (d) the steps taken by the Government to implement them; and
- (e) if not, the time by which the said Task Force is likely to submit its report?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 312 BY SHRI RAYAPATI SAMBASIVA RAO TO BE ANSWERED ON THE 24.3.2005 REGARDING USE OF PETROL BLENDED WITH ETHANOL

(a) to (e): The Ministry of Petroleum and Natural Gas has constituted an Inter-Ministerial Task Force in January, 2005 under the Chairmanship of Additional Secretary in the Ministry to look into all aspects of implementation of the ethanol-blended petrol programme.

The Task Force is required to meet as often as necessary and apprise the Government on the progress of the ethanol-blended petrol programme. Being of a continuous nature, the Task Force is not envisaged to submit any one-time report to Government.